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NEW DELHI, TUESDAY, MAY 19, 2015/VAISAKHA 29, 1937

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 1st May, 2015

G.S.R. 396(E).—In exercise of the powers conferred by clause (2) of Article 146 of the Constitution, the Chief Justice of India hereby makes the following amendments to the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961:-

I. The following Qualification, Experience and Method of recruitment may be added as Category No. 26B below Category No. 26A of the Schedule to the said Rules:-

Category No.	Designation of the post	Qualification	Method of recruitment	Experience, if any
26B	Assistant Director (Ex-cadre), Supreme Court Museum	Master's Degree in Museology with Ist Class of recognised University. Knowledge of Indian antiquities, Museum techniques, publications and educational activities. Knowledge of Computer Operation in related field.	By Direct Recruitment OR By Deputation OR By promotion from amongst Senior Court Assistant (Ex-Cadre), Supreme Court Museum	Minimum 5 years research experience with documentary evidence of published work in a Museum of standing or a comparable institution. (In case of direct recruitment) Officers holding analogous posts in Central/State Govt. (In case of deputation) Minimum 4 years regular service as Senior Court Assistant(Ex-cadre) Supreme Court Museum (In case of promotion)

[No. F. 34/2015-SCA(I)]

By Order

M.K. HANJURA, Registrar

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